GOVERNMENT OF INDIA POWER LOK SABHA

UNSTARRED QUESTION NO:1173 ANSWERED ON:17.08.2012 DEMAND FOR ADDITIONAL POWER Pangi Shri Jayaram

Will the Minister of POWER be pleased to state:

- (a) the details of demand and supply of power in Odisha during the last three years;
- (b) whether due to urbanization, mining licences and industrialization, demand for power has increased and the State Government has sought additional allocation of 500 MW from Union Government; and
- (c) if so, the details thereof and the action taken or proposed to be taken by the Government thereon?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL)

(a): The details of Demand and supply of power in Odisha during the last three years is furnished below:

Power Supply position of Odisha for the last 3 years

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ENERGY PEAK

States Requir Availa Surplus/Deficit(-) Peak Peak Surplus/Deficit(-)
-ement -bility Demand Met
(MU) (MU) (MU) (%) (MW) (MW) (%)

2009-10 21,136 20,955 -181 -0.9 3,188 3,120 -68 -2.1
2010-11 22,506 22,449 -57 -0.3 3,872 3,792 -80 -2.1
2011-12 23,036 22,693 -343 -1.5 3,589 3,526 -63 -1.8
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(b) & (c): Yes, Madam. It is seen from the above table that overall demand including demand due to urbanization, Mining licences and industrializationfor power in the state of Odisha has increased. Government of Odisha had in April, 2012requested to Hon'ble Union Minister of Power for allocation of 500 MW of power from Talcher-Kaniha, Stage-II for a period of 2 years. Talcher STPS Stage-II was conceived in the year 1992 as inter regional power station for the benefit of Southern Region States and Odisha. Although initially Odisha requisitioned 35% of the capacity and initialed the PPA but later on GRIDCO informed of their decision to surrender the power from this project. Therefore, the entire power was allocated to Southern Region beneficiary states and PPAs were signed. The NTPC Board approved the investment in the project as Southern Region Plant only. A new HVDC transmission system for evacuation of power from this project was planned and approved by CCEA for Southern Region only. Later the Government Odisha had requested for 15% unallocated power and 10% home state share. Government of India agreed in principle to 10% home state share and 200 MW of power was allocated to Odisha as home state share in April, 2007. This has been informed to Government of Odisha in May, 2012.